[English]

Survey on Availability of Cultivated Land

2167. SHRI MAHENDRA SINGH BHATI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any survey has been conducted to assess the extent and availability of cultivated and cultiviable land in the country ;

(b) if so, the details thereof ;

(c) the areas of these lands, separately, State-wise ;

(d) if not, whether the Government propose to assess the availability of cultivated and cultivable land in the country;

(e) if so, the details thereof ; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) :(a) to (f) The extent and availability of cultivated and cultivable land in the country is assessed annually by the system of reporting Land Utilisation Statistics.

The Statement enclosed provide the State-wise details of cultivated and cultivable land for the year 1994-95 (latest).

Statement

Cultivated and Cultiviable area in India, 1994-95

(Provisional)

(Thousand hectares)

State/Union Territory	Net Sown Area	Current fallows	Total Cultivated area(2+3)	Other fallow lands	Land under Misc. tree crops and goves etc.	Cultivable Waste land	Total Cultivable ble area (4+5+6+7)
1	2	3	4	5	6	7	8
Andhra Pradesh	10365	2726	13091	1745	247	779	15862
Arunchal Pradesh	150	25	175	49	44	-	268
Assam*	2777	72	2849	70	220	89	3228
Bihar	7380	1922	9302	965	342	371	10980
Goa	138	-	138	-	1	59	198
Gujarat	9609	737	10346	28	4	1977	12355
Haryana	3559	156	3715	-	4	14	3733
Himachal Pradesh*	572	50	622	21	46	120	809
Jammu & Kashmir	733	96	829	7	72	141	1049
Karnataka	10419	1284	11703	422	326	444	12895
Kerala	2239	48	2287	29	32	83	2431
Madhya Pradesh	19662	825	20487	789	25	1476	22777
Maharashtra	17897	1023	10920	1075	192	989	21176
Manipur*	226	-	226	-	7	1	234
Meghalaya	201	66	267	166	160	484	1077

1	2	3	4	5	6	7	8
Mizoram*	65	183	248	259	3	74	584
Nagaland	206	117	323	97	137	82	639
Orissa*	6303	149	6452	243	867	487	8049
Punjab	4210	36	4246	2	2	5	4255
Rajasthan	17021	1669	18690	1832	17	5165	25704
Sikkim*	95	4	99	9	5	1	114
Tamil Nadu	5790	1001	6791	1030	219	303	8343
Tripura*	277	4	281	1	27	1	318
Uttar Pradesh	17315	1126	18441	879	539	972	20831
West Bengal	5464	210	5674	34	77	62	5847
A & N Islands*	38	1	39	3	14	13	69
Chandigarh*	3	-	3	-	-	-	3
Dadra & Nagar Haveli	24	-	24	-	-	-	24
Daman & Diu*	4	-	4	-	1	2	7
Delhi	37	1	48	9	1	10	68
Lakshadweep	3	-	3	-	-	-	3
Pondicherry	27	2	29	2	1	2	34
All-India	142819	13533	156352	9766	3632	14206	183956

*In the absence of data for the year 1994-95 latest available information has been utilised

Nexus between Extremists in M. P. and LTTE

2168. SHRI CHITTA BASU : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chief Minister of Madhya Pradesh has communicated to the Ministry that there exists a nexus between the extremists in M.P. and LTTE of Sri Lanka which has been of great concern for them; and

(b) if so, the response of the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) :(a) and (b) The Chief Minister of Madhya Pradesh had submitted a Memorandum to the Prime Minister during the visit of the Prime Minister to Madhya Pradesh on 17.6.1997, raising Various issues related to the development of the State. In the Chapter relating to the Ministry of Home Affairs there was a mention that the naxalite outfits of the State have learnt the technique of mine blest from LTTE Cadre secretly operating in Tamil Nadu. However, there is no report about the existence of any nexus between the extremists of Madhya Pradesh and LTTE.

Degradation of Coastal Eco System

2169. SHRI RANJIB BISWAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware of the growing degradation of coastal eco system in the country ;

(b) if so, the reasons therefor :

(c) whether the sea erosion has been increasing every year ;

(d) if so, the details thereof for each of the last three years ; and